

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

35. C.A.(CAA)/280(MB)2022 In C.P.(CAA)/57(MB)2023

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2023

NAME OF THE PARTIES: SMARTCHEM TECHNOLOGIES LIMITED

Section: 230-232 of the Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC).

Adv. Hemant Sethi a/w Adv. Tanaya Sethi appeared for the petitioner. List
this matter on **16.06.2023**.

Sd/-
ANURADHA BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)